

## Annexure-1

Name of the corporate debtor: Anindya Infratech Pvt. Limited; Date of commencement of CIRP:23-05-2022 ; List of creditors as on:20-10-2022

List of secured financial creditors belonging to any class of creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
1	Bank Of Baroda			2,74,90,815.48	2,74,90,815.48		1. Equitable mortgage of Land and Building situated at part of house No. 38C/28, Amar Nath Jha Marg, George Town, Prayagraj. As per valuation report dated 05-02-2020 Market Value of Property is Rs. 2,15,49,000.00 and reliable value of the property is Rs. 1,93,94,000.00 and Distress sale value of the property is Rs. 1,72,39,000.00. 2. FDR of Rs. 17.00 Lakhs. 3. Hypothecation of Plant and Machinery of Rs. 116.25 Lakhs. 4. Personal guarantee of Mrs Nivedita Srivastava for Rs. 300.00 Lakhs on dated 25-02-2020 and for Rs. 40.00 Lakh on dated 09-12-2021. 5. Mrs Nivedita Srivastava, w/o Apurva Prasad, 38C/28A, A.N.Jha Marg, George Town, Prayagraj-211002					NO	0	0	0	0	0
			Total														

